

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207 – IA.(Plan)/6(AHM)2024
ITEM No.208 – IA/158(AHM)2023
ITEM No.209 – IA/658(AHM)2023
ITEM No.210 – IA/1166(AHM)2023
ITEM No.211 – IA/91(AHM)2024
in
C.P.(IB)/9(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Shree Rajeshwaranand Paper Mills Ltd

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Ms. Nitu Chaturvedi, Adv. a/w. Mr. Aditya Raval, Adv.
In IA/158(AHM)2023 & IA/1166(AHM)2023

For SBI & BOI : Mr. Gaurav A. Gogia, Adv i/b.
For Ms. M. A Gogia, in IA/658(AHM)2023

For Respondent : Mr. R Shah, Adv. for Mr. M.N. Marfatia, Adv.
Mr. Ashit Modi, Adv. for R-2 in IA/158(AHM)2023
IA/658(AHM)2023 and IA/91(AHM)2024
Hemali Vora Respondent No. 4 in
IA.(Plan)/6(AHM)2024

For the RP : Mr. Nipun Singhvi, adv. a.w Ms. Pragati Tiwari, Adv.&
Mr. Vishal Dave, Adv. in IA.(Plan)/6(AHM)2024,
IA/658(AHM)2023 & IA/91(AHM)2024

ORDER

IA.(Plan)/6(AHM)2024,

Ld. Counsel for the Resolution Professional submitted that he has filed an application for adding some parties, which is not yet listed. He also briefed on the plan value and the approval needed from the Adjudicating Authority. In view of the pending IAs, list the matter on 06.05.2024.

IA/158(AHM)2023

The Counsel for Respondent No.1 and 2 appeared along with R2 in person. Respondent No.1 and 2 are directed to file a detailed affidavit in reply. Counsel for R3 stated reply was already submitted. R 4 was not present. In view of the Resolution Plan submitted, RP is directed to file a note on the compliance of respondents during next hearing.

List the matter on 13.05.2024.

IA/658(AHM)2023

Learned Counsel for R 1 and R2 sought time to file Vakalatnama and reply.

Respondents are directed to file Vakalatnama today itself and file the reply affidavit within a week as the R1 was present earlier and R 2 today before the Tribunal and still reply has not been filed.

List the matter on 05.06.2024

IA/1166(AHM)2023

None present for Registrar of Companies

List the matter on 05.06.2024

IA/91(AHM)2024

Respondents are directed file reply within 15 days.

List the matter on 05.06.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE
MEMBER (JUDICIAL)**